

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4352
ANSWERED ON- 29/03/2022

SABKI YOJANA SABKA VIKAS SCHEME

†4352. SHRIMATI RANJEETA KOLI:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the salient features, aims and objectives of Sabki Yojana Sabka Vikas scheme;
- (b) whether this scheme helps Gram Panchayats in streamlining the implementation processes, making it political and appropriate scheme and if so, the details thereof; and
- (c) the details of funds allocated for the above said programme during the last three years, State-wise including Rajasthan, Haryana and Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) Under Article 243 G of Constitution, Panchayats have been mandated for preparation and implementation of plans for economic development and social justice. Thus, Panchayats have a significant role to play in the effective and efficient implementation of flagship schemes/programmes on subjects of national importance for transforming rural India. With this aim, People's Plan Campaign titled 'Sabki Yojana Sabka Vikas', for inclusive and holistic preparation of Gram Panchayat Development Plan (GPDP) was launched from 2nd October, 2021 to 31st January, 2022 as was done in last three years. In this endeavour, convergence was sought with all Departments relating to 29 devolved subjects listed in Eleventh Schedule of the Constitution. The objectives of 'Sabki Yojana Sabka Vikas' broadly include strengthening of elected representatives and Self Help Groups, evidence based assessment of progress made in 2021-22 and proposals of work for 2022-23 in all 29 subjects of Eleventh Schedule. Public disclosure on Schemes, finances etc. and the preparation of inclusive, participatory and evidence based GPDP for 2022-23 through structured Gram Sabha involving front line workers/supervisors of all 29 sectors of Eleventh schedule.
- (b) The campaign aimed to help Gram Panchayats (GPs) in preparation of convergent and holistic GPDP through identification of sectoral infrastructural gaps in respective areas. The approval of GPDP for the year 2022-23, well in advance, will provide GPs full year

for implementation and effective monitoring of works. The States will, thus, be in full readiness for effectively utilising the resources available with them and other schematic interventions under GPDP during 2022-23.

- (c) Sabki Yojana Sabka Vikas is an effective strategy for ensuring the preparation of GPDP in a campaign mode by endeavouring to converge all resources available at Panchayat level related to 29 subjects listed in the Eleventh Schedule of the Constitution. As such no separate allocation has been earmarked for Sabki Yojana Sabka Vikas to States/UTs including State of Rajasthan, Haryana and Uttar Pradesh.
